

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 05<sup>th</sup> of June, 2024

**NO. HC.VII-100(Pt.-IX)/2010/4916/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the East Zone-II Regional Conference on "***Contemporary Judicial Developments and Strengthening Justice through Law & Technology***" scheduled to be held at **Kolkata** on **29<sup>th</sup> and 30<sup>th</sup> of June, 2024.**

<b>ASSAM</b>			
Sl. No.	Name	Contact No.	Email-Id
1	<b>Shri Pratim Kumar Bora,</b> District and Sessions Judge, Barpeta	9954081472	pkbora613@gmail.com
2	<b>Shri Sunil Kumar Poddar</b> Registrar General, Gauhati High Court	7002256886	skpsdjm@yahoo.co.in
3	<b>Shri Biswajit Chakraborty,</b> District and Sessions Judge, Nagaon	9435040594	bchakraborty9@gmail.com
4	<b>Smti Nirmali Talukdar,</b> District and Sessions Judge, Kokrajhar	9435087909	nirmali.talukdar@gmail.com
5	<b>Shri Naimuddin Ahmed,</b> District and Sessions Judge, Baksa, Mushalpur	9435370539	nahmed930@gmail.com
6	<b>Shri Romen Baruah,</b> District and Sessions Judge, Morigaon	9435393138	baruah.romen@gmail.com
7	<b>Dr. Chetana Khanikar,</b> Chief Judicial Magistrate, Sonitpur	9435133159	chetanakhanikar@gmail.com
8	<b>Smti Jharna Saikia,</b> Chief Judicial Magistrate, Dhemaji	8638032542	jharnas26@gmail.com
9	<b>Dr. Debasish Kashyap,</b> Jt. Registrar (PM&P), Gauhati High Court	9864568701	debasishkashyap@gmail.com
<b>NAGALAND</b>			
Sl. No.	Name	Contact No.	Email-Id
10	<b>Smti. Somet Chumden Chang,</b> Principal District & Sessions Judge, Mokokchung	9612775223	sometchang9@gmail.com
11	<b>Shri Wonchibeni Vandanshan Patton,</b> Chief Judicial Magistrate, Peren	9402988524	patton.wonchi@gmail.com

<b>MIZORAM</b>			
Sl. No.	Name	Contact No.	Email-Id
12	<b>Smti. Sylvie Zomuanpuii Ralte</b> Additional District & Sessions Judge, Aizawl	9862384868	sylvie_ralte@rediffmail.com
13	<b>Smti. Lalhriatpuii,</b> Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Siaha	9774582798	ahriatic@gmail.com
<b>ARUNACHAL PRADESH</b>			
Sl. No.	Name	Contact No.	Email-Id
14	<b>Shri Ito Basar,</b> District & sessions Judge, Khonsa, Tirap District.	9436055545	dnsckhonsa@gmail.com
15	<b>Shri Komjum Tasso,</b> Chief judicial Magistrate-cum-Civil Judge (Sr. Division), Roing, Lower Dibang Valley	7085868151	cjmroing@gmail.com

<b><u>Computer Committee Members at District Level</u></b>			
<b>ASSAM</b>			
Sl. No.	Name	Contact No.	Email-Id
1	<b>Shri Dibya Jyoti Mahanta,</b> District and Sessions Judge, Golaghat	9864371466	mahantadibyajyoti@ymail.com
2	<b>Smti Sharmila Bhuyan,</b> District and Sessions Judge, Lakhimpur	9435296382	sharmilaajs@gmail.com
3	<b>Smti Roushan Ara Rahman,</b> District and Sessions Judge, Karimganj	9435358355	rahman.rousan@gmail.com
4	<b>Smti Moushumi De,</b> District and Sessions Judge, Bongaigaon	9435195016	moushumide72@gmail.com
5	<b>Shri Dimbeswar Taye,</b> Chief Judicial Magistrate, Cachar	8812042024	kulamuadimbewar@gmail.com

The nominated Judicial Officers are directed to attend the aforesaid Regional Conference accordingly. The tentative programme schedule for the aforesaid conference is also enclosed herewith.

The venue for the aforesaid Regional Conference will be intimated in the due course.

By order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Registrar General, High Court of Calcutta, Kolkata-700001.
3. The Director, West Bengal Judicial Academy, Rajarhat, New Town, Kolkata-700160.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
6. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
7. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
8. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

9. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

10. The Registrar (Admin /Vigilance/Estt.(i/c)), Gauhati High Court, Guwahati.
11. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

***(He/She is requested to inform the concerned Judicial Officer of his State about this notification accordingly).***

13. The nominated Judicial Officers.

14. The District & Sessions Judge,

Cachar, Silchar / Dhemaji / Sonitpur, Tezpur / Udalguri

***(He/She is requested to inform the concerned Judicial Officer under his /her control about this notification).***

15. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

16. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**

05.06.2024

**EAST ZONE-II: REGIONAL CONFERENCE ON CONTEMPORARY JUDICIAL DEVELOPMENTS AND STRENGTHENING JUSTICE THROUGH LAW & TECHNOLOGY (29<sup>th</sup> & 30<sup>th</sup> JUNE, 2024) [P-1402]**

National Judicial Academy in association with the High Court of Calcutta and West Bengal Judicial Academy, Kolkata  
Venue: Kolkata (West Bengal)

**TENTATIVE PROGRAMME SCHEDULE**

DAY 1 29/06/2024 (Saturday)	DAY 2 30/06/2024 (Sunday)	DAY 3 01/07/2024 (Sunday)	DAY 4 02/07/2024 (Monday)	DAY 5 03/07/2024 (Tuesday)	DAY 6 04/07/2024 (Wednesday)	DAY 7 05/07/2024 (Thursday)	DAY 8 06/07/2024 (Friday)
<p style="text-align: center;"><b>SESSION 1</b> 9:30 AM – 10:00 AM</p> <p style="text-align: center;"><b>Inaugural Session</b></p> <p style="text-align: center;"><b>10:00 AM – 11:30 AM</b></p> <p style="text-align: center;"><b>Constitutional Morality and Contemporary Constitutional Trends</b></p> <p style="text-align: center;"><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>Evolution of the Concept of Constitutional Morality Vis-à-vis Social Morality - The Judicial Approach</li> <li>Judicial Innovation vis-à-vis Constitutional Trust: Activism vs. Overreach</li> <li>Cooperative Federalism</li> </ul>	<p style="text-align: center;"><b>SESSION 4</b> 10:00 AM – 11:30 AM</p> <p style="text-align: center;"><b>Overview of E-courts Project</b></p> <p style="text-align: center;"><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>Phase I, II and proposed Phase III</li> <li>CIS Innovation in different High Courts</li> <li>Innovation in terms of new softwares and applications.</li> </ul>	<p style="text-align: center;"><b>SESSION 2</b> 12:00 Noon – 1:30 PM</p> <p style="text-align: center;"><b>Elements of Judicial Behaviour</b></p> <p style="text-align: center;"><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>Ethical standards, Judicial norms, and Conduct of Judges</li> <li>Objectivity in Decision Making</li> <li>Integrity and Impartiality to ensure Judicial Neutrality</li> <li>Communication Skills</li> <li>Ethical Conundrums in Judicial Sphere &amp; Possible Solutions</li> </ul>	<p style="text-align: center;"><b>SESSION 5</b> 12:00 Noon – 1:30 PM</p> <p style="text-align: center;"><b>Emerging and Future Technology for Effective Judicial Governance</b></p> <p style="text-align: center;"><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>Judicial Governance vis-à-vis Artificial Intelligence (AI)</li> <li>Latest developments in Technology</li> </ul> <p style="text-align: center;"><b>Participants Audit &amp; Feedback</b></p>	<p style="text-align: center;"><b>SESSION 3</b> 2:30 PM – 4:00 PM</p> <p style="text-align: center;"><b>Judgment Writing Tools</b></p> <p style="text-align: center;"><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>Language &amp; Law: Brevity in Drafting</li> <li>Fundamental Principles of Judgement Writing: Legal Analysis to Sentence Structure and Editing</li> <li>Promotion of Transparency and Enhancement of Public Confidence through Lucid Judgments</li> <li>Sensitivity in Judgments</li> <li>Gender Sensitivity in Judgments &amp; Orders</li> <li>Eliminating Bias, Stereotypes &amp; Prejudices</li> </ul>			

**Programme Coordinators:**

- Mr. Rajesh Suman (6261013029; rajesh.nja@gmail.com) – Assistant Professor, NIA
- Mr. Krishna Sisodia (8770427535; krishna.sisodia@nja.gov.in) – Law Associate, NIA

**Administrative Assistance:**

Mr. Chetan Nehete (9425601233; mchetan@nja.gov.in) - Event Manager & Mr. Vivek Jain (9425601220; tatsnoffice@nja.gov.in) - Asst. Protocol Officer, NIA